

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 379 OF 2010

Tuesday, this the 18th day of May, 2010

CORAM:

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

M.K.Sasikumar
Senior Personal Assistant
Railway Claims Tribunal
Ernakulam Junction
Residing at Krishna Kripa, No.50/684
Kumbalaparambu Road, Ponekkara
Ernakulam, Kochi - 41 ... **Applicant**

(By Advocate Mr. TCG Swamy)

versus

1. Union of India represented by the
Secretary to the Government of India
Ministry of Railways, New Delhi
2. The Registrar
Railway Claims Tribunal
Principal Bench, No.13/15, Mall Road
Delhi – 110054
3. The Additional Registrar
Railway Claims Tribunal
Thottakkat House, Durbar Hall Road
Ernakulam, Kochi – 682 016
4. The Assistant Financial Advisor
Railway Claims Tribunal
Ernakulam Junction
Ernakulam ...

Respondents

(By Advocate Mr. Thomas Mathew Nellimoottil)

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

Since the claim of the applicant has already been accepted by the respondents, the applicant is seeking permission of this Tribunal to withdraw this OA. Permission is granted. OA stands dismissed as withdrawn.

Dated, the 18th May, 2010.

**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

**JUSTICE K.THANKAPPAN
JUDICIAL MEMBER**